

**W.P.(C)**

**Token Number- 2854/2020**

**S.J.**

**Caveat Clear**

**M/S. Shree Dadishah Metals Pvt Ltd**

**Petitioner**

**Versus**

**Jharkhand Urja Vikas Nigam Limited & others**

**Respondents**

**C.F.S.**

**Petition:- Rs. 250/-**

**Affidavit: Rs. 5/- + Rs. 15/-**

**Vakalatnama: Rs. 15/- + Rs.15/-**

**Defects if any --**

1. Oath no. of Ld. O.C. has not been given on Affidavit.
2. WPC no. mentioned in para 10 (pg-11) and synopsis (pg-iii) does not tally with Ann-3.
3. Page no. 47 is not fairly legible due to small font. Fresh enlarge copy or T/c may be given.
4. Ann no. may be mentioned for document under challenge in para 1 and prayer portion.
5. Retainership of Ld Advocate who received the copy of petition may be verified or copy may be served to the proper Counsel.

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